

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
In the Court of IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
Cause List Dated 24-05-2021

Case Type	Case No./Year	Sub Stage	Advocate
SUMMONS			
1) O.S.	559/1997	SS TO DEFT. BY -SERVICE	
2) O.S.	2084/2005	L.R. NOTICE	SRI.G.S.DEVARAJ M.B.CHANDRA CHOODA
3) O.S.	1038/2011		H.S. GIRISH REDDY
4) R.A.	89/2013	AWAIT RECORDS	S N Prashanth Chandra
5) O.S.	820/2013	STEPS	G.V.Ashwathnarayana
6) O.S.	1324/2016	SS TO DEFT. BY RPAD	
7) O.S.	1613/2016	NOTICE ON IA	V V G
8) O.S.	1313/2017	SS TO DEFT. BY RPAD	
9) O.S.	1603/2017	SS TO DEFT. BY RPAD	Indushekar B.T.
10) O.S.	1615/2017	SS TO DEFT. BY RPAD	Arun Kumar S.
11) O.S.	251/2018	SS TO DEFT. BY RPAD	Basavaraju P
12) O.S.	582/2018	OBECTION	R Krishna Murthy
13) O.S.	945/2018	STEPS	M Rajesh
14) O.S.	968/2018	STEPS	K Nagendra Naik
15) O.S.	1035/2018	NOTICES	Janardhaba G
16) O.S.	1332/2018	SS TO DEFT. BY RPAD	A G N
17) O.S.	116/2019	OBECTION	Arun Ponnappa
18) O.S.	197/2019	SS TO DEFT. BY RPAD	Shankare Gowda
19) M.A.	36/2019	STEPS	N Srinivas
20) O.S.	951/2020	OBECTION	BALARAJ M V
21) M.A.	69/2020	OBECTION	RAHUL
22) O.S.	51/2021	SS TO DEFT. BY -SERVICE	B V SRINIVAS
23) O.S.	164/2021	OBECTION	MANJUNATH B K
24) O.S.	527/2021	SS TO DEFT. BY -SERVICE	Gayathri Law Associates
25) O.S.	659/2021	NOTICE ON IA	K V SUBRAMANI
26) O.S.	720/2021	WRITTEN STATEMENT	H Nagaraja
NOTICE			
27) O.S.	1379/2016	STEPS BY	
28) Misc	117/2016	STEPS BY	
29) FDP	23/2018		A G Nagaraja
30) Misc	69/2020		SHREERAM T NAYAK

HEARING

31) M.V.C.	152/1994		
32) EX	79/2010		NINGEGOWDA
33) O.S.	899/2011		C.RAJANNA
34) O.S.	932/2011		ARJUN BONSLI
35) O.S.	1272/2011		PRATHIMA.V.
36) O.S.	486/2013		T.Ravindra
37) EX	38/2013	ISSUE DELIVERY WARRANT	J.V.Chandra Shekar
38) O.S.	1263/2013		S. Rajashekar
39) O.S.	68/2016		G S S
40) Misc	48/2016		N R N
41) O.S.	826/2016		Ananda Y A
42) O.S.	1105/2016		Srinivas
43) O.S.	1177/2016		
44) O.S.	1414/2016		Narasimhaiah G V
45) O.S.	1667/2016		
46) M.A.	86/2017		
47) M.A.	87/2017		
48) M.A.	88/2017		
49) M.A.	89/2017		
50) M.A.	90/2017		
51) M.A.	91/2017		
52) M.A.	92/2017		
53) M.A.	93/2017		
54) O.S.	1585/2017		Nagesha S
55) O.S.	293/2018		Ganesh P
56) EX	46/2018		N G S
57) EX	49/2018		V N Shankaregowda
58) FDP	30/2018		C S S
59) Misc	151/2018		S Devegowda
60) O.S.	1801/2019		B.S. Satyanand
61) M.C.	70/2020		K N Nagaraj
62) O.S.	850/2020		ARUN PONAPPA
63) P.MIS.	3/2020		VISHWANATH K C
FIRST HEARING			
64) M.A.	90/2020		Getha Raj
65) O.S.	401/2021		RAMESH ADHITHYA
A.D.R			
66) O.S.	875/2010	COMPLIANCE	T. SHESAGIRI RAO
ISSUES.			
67) O.S.	1109/2013	ADDL. ISSUES	K.Varaprasad
EVIDENCE.			

68) O.S.	675/2011	CROSS EXAMINATION OF PW	M.ASHWATHANARAYANA
69) O.S.	690/2011	CROSS EXAMINATION OF PW	K.SRINATH EXPARTE
70) O.S.	1013/2011	CROSS EXAMINATION OF PW	B.K.NAGARAJA.
71) O.S.	1147/2013	CROSS EXAMINATION OF PW	N.Srinivasamurthy
72) O.S.	1260/2013	CROSS EXAMINATION OF PW	V.S. Patil
73) O.S.	640/2016	PLNTF EVIDENCE	Naveen Kumar
74) O.S.	767/2016	PLNTF EVIDENCE	K S K
75) O.S.	1129/2016	PLNTF EVIDENCE	B Roopesha
76) O.S.	1264/2016	CROSS EXAMINATION OF PW	
77) Misc	97/2016	PLNTF EVIDENCE	
78) O.S.	1724/2016	PLNTF EVIDENCE	
79) O.S.	1759/2017	PLNTF EVIDENCE	
80) Misc	2/2021	PLNTF EVIDENCE	SRIDHAR M J
OBJECTIONs			
81) M.A.	58/2018		H.R.S

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
In the Court of IRANAGOUDA K KABBUR
I ADDL.SENIOR CIVIL JUDGE
Cause List Dated 24-05-2021

Case Type	Case No./Year	Sub Stage	Advocate
SUMMONS			
1) O.S.	678/2002	OBJECTION ON IA	K. VARADHARAJAN SVSR
2) O.S.	587/2004		MS R GOPALAKRISHNA AND M. RAMAIAH RED UKR
3) O.S.	1923/2005		ASHWATHNARAYANA
4) O.S.	761/2007		G. VENKATAPPA EXPARTY D1 3, 4
5) O.S.	1539/2008		N.VASUDEVAREDDY SSR D1 TO D3
6) O.S.	1908/2008		H.S.MURTHY
7) Misc	23/2009		M.V.CHANDRASHEKARA REDDY
8) O.S.	172/2010		S.GANESH SHENOY C.RAJANNA
9) O.S.	305/2010		P.S.MANJUNATHA
10) O.S.	343/2010		RASHEEDKHAN
11) FDP	25/2013	HEARING ON IA	Srinivas
12) O.S.	219/2015		S. VENUGOPALA
13) O.S.	1555/2015		K Suresh
14) O.S.	1564/2015		M. YADAVAMURTHY
15) FDP	49/2015		D.R.R
16) O.S.	1956/2015		V.MANJUNATH
17) O.S.	1972/2015	STEPS	Nagaraja
18) FDP	4/2017	OBECTION	
19) O.S.	130/2017		S V T
20) FDP	19/2017		N G G
21) Misc	44/2017		Raghu T L
22) G and WC	12/2017		A.RAVISHANKAR
23) O.S.	787/2017		
24) EX	19/2017		
25) EX	20/2017		
26) EX	21/2017		
27) O.S.	1013/2017		A R Krishnamurthy

28) Misc	83/2017	H R M
29) O.S.	1447/2017	LOKESH BOOVANAHALLI
30) O.S.	1461/2017	A V V
31) O.S.	1515/2017	
32) O.S.	1522/2017	
33) O.S.	1718/2017	
34) O.S.	1722/2017	
35) O.S.	116/2018 STEPS	Rajkumar M
36) FDP	5/2018	BOJA RAJ
37) O.S.	327/2018	L Mahesh
38) O.S.	336/2018	Adithyanarayan
39) Misc	39/2018 STEPS	
40) O.S.	706/2018	Srikumar
41) O.S.	771/2018	T.N.Prasanna kumar
42) O.S.	1022/2018	Venkatesh B K
43) Misc	102/2018 STEPS	P N Varadaraja
44) Misc	107/2018	Ravi P
45) Misc	148/2018	Babu G N
46) O.S.	1396/2018	G N R
47) Misc	154/2018	GOVINDE GOWDA
48) O.S.	1445/2018	B Lakshmikanthappa
49) O.S.	1465/2018	Seshagiri Rao T
50) M.C.	262/2018	A K Venkatesh
51) O.S.	1728/2018	K B K
52) Misc	198/2018	SATYAJIT
53) O.S.	1845/2018	S Kalyan Basavaraj
54) O.S.	1849/2018	K M G
55) R.A.	114/2018	M S Manjunath
56) Misc	213/2018	Jayaramareddy
57) M.C.	318/2018	PREMNATH T N
58) O.S.	1911/2018	D Narayana Shetty
59) O.S.	20/2019	NAGABHUSHAN S
60) Misc	8/2019	P A
61) O.S.	43/2019	Chandrashekar S
62) O.S.	46/2019	M Ramachandragowda
63) O.S.	51/2019	A Balakrishna
64) O.S.	83/2019	B A M
65) O.S.	98/2019	Raghunandan S
66) O.S.	106/2019	LAKSHMINARAYAN P
67) O.S.	121/2019 STEPS	Kantharaja
68) O.S.	136/2019 AWAIT SUMMON/NOTICE	N Mylarigowda
69) O.S.	156/2019 HEARING ON IA	V Mahesh

70) Misc	25/2019		Suresh H.
71) Misc	27/2019	STEPS	K V V
72) O.S.	251/2019	WRITTEN STATEMENT	Anil Shekar K S
73) O.S.	761/2019		N L
74) O.S.	807/2019	STEPS	M K T
75) EX	51/2019	STEPS	C S H S
76) O.S.	1172/2019		A Shivakumar
77) O.S.	1257/2019		J C Kumar
78) Misc	203/2019	SS TO DEFT. BY RPAD	M P Puttaraju
79) EX	78/2019	OBECTION	R Sandeep
80) O.S.	1802/2019		K R Sathish
81) O.S.	4/2020		Gowtam Chand
82) O.S.	340/2020		K.SHIVASHANKAR
83) O.S.	585/2020		BABU
84) O.S.	816/2020	HEARING ON IA	ABHINAV R C M G
85) O.S.	887/2020	SS TO DEFT. BY -SERVICE	SURESH L
86) O.S.	1091/2020		BASAVARAJU
87) O.S.	526/2021	NOTICE ON IA	Narasamma M N
88) O.S.	538/2021	NOTICE ON IA	V Ananda
89) O.S.	601/2021		V Vishwanath
90) O.S.	637/2021	NOTICE ON IA	SANTHOSH KUMAR H S
91) O.S.	664/2021	NOTICE ON IA	D S Malipatil
92) O.S.	677/2021	SS TO DEFT. BY -SERVICE	R V Narayanaswamy

NOTICE

93) O.S.	1518/2004		M. ARUN PONAPPA
94) Misc	42/2018		K V Chandra Reddy
95) EX	1/2020	ISSUE CAUSE NOTICE	YNSR
96) EX	6/2020		G V Ashwathanarayana
97) EX	55/2020	STEPS BY	SHIVASHANKAR K
98) EX	6/2021		SOMASHEKAR T
99) EX	8/2021		LAKSHMAN MURTHY
100) FDP	8/2021		A G NAGARAJA
101) O.S.	651/2021		T R SHANTHARAJA

HEARING

102) FDP	58/2015		M D Basavanna
103) O.S.	146/2017		
104) O.S.	401/2017		
105) O.S.	305/2020		MANJUNATH R S

A.D.R

106) O.S.	8/1997	LOK ADALATH	K.V.J. L.G.
ISSUES.			
107) O.S.	255/2015		B. LAKSHMIKANTHAPPA
108) O.S.	994/2015		M.VENKATASWAMY
109) O.S.	1271/2015		MUNIRAJU K N
110) O.S.	457/2017		R Narayanaswamy
111) O.S.	754/2017		
112) O.S.	760/2017		
113) O.S.	359/2018		Rakshith K N
114) O.S.	1399/2018		K N C
EVIDENCE.			
115) O.S.	332/2007	CROSS EXAMINATION OF DW	K. VARAPRASAD
116) EX	116/2007		MAP S VENKATESH
117) O.S.	192/2008	PLNTF EVIDENCE	H.S.NAGENDRA MC
118) O.S.	759/2008		K.T. SHESHAGIRI
119) O.S.	1143/2008	CROSS EXAMINATION OF PW	V.N. KUMAR BTS
120) O.S.	1998/2008		K.VARAPRASAD
121) O.S.	1212/2009		H.M.ANANDA KUMAR
122) O.S.	609/2010		A.SAMPATH
123) O.S.	803/2010		PAPIREDDY EXPARTY - D1 TO 3
124) O.S.	878/2010	CROSS EXAMINATION OF PW	NADIGER DSK D1 TO D5
125) O.S.	638/2013	PLNTF EVIDENCE	K.K.Thayamma
126) O.S.	716/2013		Parthasarathy.S.G
127) O.S.	746/2013		P.Lakshminarayana
128) M.C.	15/2013		Malluraiah
129) O.S.	1205/2013		N.R.Nagaraj
130) O.S.	1525/2013	PLNTF EVIDENCE	T S C
131) O.S.	1534/2013	PLNTF EVIDENCE	V B Shivakumar
132) O.S.	1567/2013	CROSS EXAMINATION OF PW	H Y Nagaraja D N
133) O.S.	1760/2014	CROSS EXAMINATION OF PW	
134) O.S.	306/2015	PLNTF EVIDENCE	H.S.SATHISH KUMAR
135) O.S.	679/2017	CROSS EXAMINATION OF PW	S.V. RAMACHANDRAPPA NRR
136) O.S.	874/2017	PLNTF EVIDENCE	M H N K P S

137) O.S.	1215/2017 FUTHER CHIEF OF pw	SS
138) Misc	66/2020 PLNTF EVIDENCE	SANDHYA G
<u>ARGUMENTS.</u>		
139) O.S.	504/2009	K.T.DAKAPPA
140) O.S.	1516/2013	Guru Ganesh
141) M.V.C.	78/2017	C. GIRIBABU
142) Misc	89/2017	
143) O.S.	1347/2017	
<u>APPEARANCE OF PARTY</u>		
144) O.S.	1055/2020	D S HARISHA
<u>OBJECTIONs</u>		
145) EX	67/2019	M Sheela

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL

In the Court of MANJULA D

VI ADDL.SENIOR CIVIL JUDGE

Cause List Dated 24-05-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>SUMMONS</u>			
1) O.S.	1016/2005	STEPS	VENKATESH K V SRI.M.A.K
2) O.S.	973/2006		SRINIVAS GM
3) O.S.	123/2007		N.GOVINDA GOWDA
4) O.S.	1197/2007	STEPS	R.B.SADASHIVAPPA EXPARTE
5) O.S.	1822/2007		
6) O.S.	1110/2009	STEPS	B.V.ACHAR
7) O.S.	1277/2009		A.C.C.ASSOCIATES
8) O.S.	174/2017		E H
9) O.S.	183/2017	STEPS	S S
10) Misc	35/2017	STEPS	
11) O.S.	590/2017		K P V
12) O.S.	828/2020		M Sheela
13) O.S.	906/2020	WRITTEN STATEMENT	T SESHAGIRI RAO
14) O.S.	962/2020		D A SUDHEER
15) O.S.	1025/2020		N R NAIK AND ASSOCIATES
16) O.S.	754/2021		Rajendra S
17) O.S.	760/2021	NOTICE ON IA	Ambarish S
<u>NOTICE</u>			
18) M.C.	46/2017		M Srinivas
19) O.S.	628/2021		D M Krishna
<u>HEARING</u>			
20) O.S.	722/2007		G.M. RAMA MURTHY SRI.SIDDAREDDY
21) O.S.	580/2009		MANIVANNA.M M.N
22) Misc	1/2014		K M
23) O.S.	113/2014		C S
24) O.S.	120/2014		
25) O.S.	158/2014		I P B
26) O.S.	1159/2020		NAGARAJA
<u>A.D.R</u>			
27) O.S.	2842/2006		G.D.ASHWATHNARAYANA GKD ADVOCATE
28) O.S.	2062/2008		VENKATESH PASTAY

29) O.S.	674/2009		R.S.GUPTA K.V.SHYAMAPRASADA
30) O.S.	477/2012		SRINIVASA GOWDA
31) O.S.	437/2012		P.B. RAJU and ASSOCIATES
32) O.S.	522/2012		M.MAHADEVAPPA
33) O.S.	553/2012		C.SRINIVAS
34) O.S.	111/2014		S R V
35) O.S.	449/2014		K Ajay Kumar
36) O.S.	988/2014		Aravind Kumar
37) O.S.	1802/2014		S Vemareddy
38) O.S.	822/2015		
39) O.S.	1362/2015		PADMANABHA
40) O.S.	242/2017		Babu D R
41) O.S.	243/2017		
42) O.S.	258/2017		
43) O.S.	300/2017		Narasimha Murthy
44) O.S.	345/2017		S M H
45) O.S.	349/2017		Shankraiah B
46) O.S.	393/2017		S Veema Reddy
47) O.S.	408/2017		Vacahanna
48) O.S.	431/2017		B C Rajanna
49) O.S.	518/2017		Naleenalogan
50) O.S.	527/2017		
51) O.S.	533/2017		
52) O.S.	558/2017		Shivalingappa
53) O.S.	615/2017		K Shivashankar
54) O.S.	626/2017		MYLARAIAH ASSOCAITES
55) O.S.	765/2017		P Mahalinga Bhat
56) O.S.	828/2017		Babu H N
57) O.S.	529/2020		S P Sathish
58) M.C.	285/2020		SATHEESH KUMAR V
59) M.C.	100/2021		N KAVITHA
<u>ISSUES.</u>			
60) O.S.	1487/2014		Mohan Kumar
<u>EVIDENCE.</u>			
61) O.S.	1304/2006	CROSS EXAMINATION OF DW	S.VEMAREDDY GPA
62) O.S.	2991/2006	FUTHER CHIEF OF pw	V.VISWANATH
63) O.S.	91/2007	FUTHER CHIEF OF pw	MYLARAIAH ASSOCIATES
64) O.S.	495/2007	CROSS EXAMINATION OF DW	N. RAMESH SRI.K.S
65) O.S.	755/2007	DEFN EVIDENCE	D.V. CHANDRASHEKAR REDDY K U J ADVOCATE
66) O.S.	1035/2007	FUTHER CHIEF OF pw	SRI.N.S.SHESHADRI
67) O.S.	1805/2007		A.KRISHNABHAT
68) O.S.	2442/2007		

69) O.S.	1181/2008	CROSS EXAMINATION OF PW	
70) O.S.	599/2009	CROSS EXAMINATION OF PW	R.PURUSHOTHAM MFP
71) O.S.	1287/2009	PLNTF EVIDENCE	K.VARAPRASAD 1 TO 13 AND 15 EXPARTY
72) EX	41/2015	FUTHER CHIEF OF pw	NAGARAJA
73) O.S.	1577/2015	CROSS EXAMINATION OF PW	AMIT DESHPANDE
74) O.S.	1539/2016	PLNTF EVIDENCE	S N M
75) O.S.	1756/2016	PLNTF EVIDENCE	A Venkatachalapathi

ARGUMENTS.

76) O.S.	589/2012		K.SHIVASHANKAR
77) O.S.	1200/2012		R.S.Prasanna kumar
78) Misc	23/2014		B Vijay Shetty
79) Misc	24/2014		S V Giridhar
80) R.A.	37/2014		Abhinandan
81) O.S.	1314/2016		T M Shivaraju
82) Misc	6/2017		

OBJECTIONs

83) O.S.	2264/2007		C.V.ANNAIAH Y.N.SATHYANARAYANA RAO
84) O.S.	179/2009		
85) O.S.	1263/2009		M.S.H.R.ANANTHAKRISHNAMURT

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
In the Court of MANJULA D
V ADDL. SENIOR CIVIL JUDGE
Cause List Dated 24-05-2021

Case Type	Case No./Year	Sub Stage	Advocate
<u>SUMMONS</u>			
1) O.S.	1026/2006		MS KESVY AND COMPANY
2) O.S.	2172/2006	OBECTION	T.M.NADAF and R.M. NADAF
3) O.S.	2539/2007	OBECTION	V.N.R and ASSOCITES
4) O.S.	710/2008	STEPS	M.D.BASAVANNA D1 TO 3 - SRI.A.G.P
5) O.S.	863/2008	STEPS	
6) O.S.	895/2008	STEPS	
7) O.S.	350/2012	STEPS	M.L.GOWDA AND ASSOCIATES
8) O.S.	1414/2012	STEPS	N.Shivamurthy
9) O.S.	539/2013	WRITTEN STATEMENT	M.T.Nanaiah associates
10) O.S.	1086/2013	AWAIT SUMMON/NOTICE	Narayana Murthy
11) O.S.	25/2015	STEPS	MYLARIAIAH ASSOCIATES
12) FDP	8/2015		P.R. HARISH KUMAR
13) O.S.	263/2015	AWAIT SUMMON/NOTICE	Ramachandra M C
14) O.S.	270/2015	AWAIT SUMMON/NOTICE	A.N.JAGANNATHA REDDY
15) EX	10/2015	STEPS	N M R
16) O.S.	561/2015	AWAIT SUMMON/NOTICE	G.S.PATIL
17) O.S.	693/2015	STEPS	
18) O.S.	1269/2015	STEPS	SRINIVAS
19) O.S.	1387/2015	STEPS	S and J Ass.
20) Misc	63/2015		Channa Krishnappa
21) O.S.	207/2016	STEPS	K.RANGANATHAPPA.
22) O.S.	357/2016	STEPS	D.M. SHIVAKUMAR
23) O.S.	372/2016	STEPS	P. NARAYANAPPA
24) FDP	14/2016	AWAIT SUMMON/NOTICE	JAYAKRISHNAPPA
25) O.S.	442/2016	WRITTEN STATEMENT	M Madavachar
26) O.S.	583/2016	STEPS	P.R. HARISH KUMAR
27) O.S.	965/2016	WRITTEN STATEMENT	M N R
28) O.S.	1010/2016	STEPS	Marave Gowda
29) O.S.	1271/2016		G Manivannan
30) O.S.	1272/2016		G Manivannan

31) O.S.	1018/2020	SS TO DEFT. BY RPAD	N R RAGHAVENDRA
32) O.S.	1144/2020	AWAIT SUMMON/NOTICE	K KANTHARAJU
33) O.S.	1151/2020	STEPS	K.SHIVASHANKAR
34) O.S.	1211/2020	STEPS	B M MAHESHWARA AND ASSOCIATES
35) O.S.	1415/2020	NOTICE ON IA	SHIVAJI B
36) O.S.	409/2021	NOTICE ON IA	B MANJUNATH
37) O.S.	724/2021	NOTICE ON IA	Girisha C N
38) O.S.	835/2021	SS TO DEFT. BY -SERVICE	Praveen Kumar H K
39) O.S.	888/2021	SS TO DEFT. BY -SERVICE	T C N

NOTICE

40) FDP	20/2008	STEPS BY	B.V.BADARINAH D.L.SOMESH
41) Misc	76/2012		ASWATHNARAYANA
42) EX	22/2015		
43) O.S.	160/2021		A R K
44) O.S.	486/2021		G A K GOWDA
45) O.S.	487/2021		G A K GOWDA
46) O.S.	488/2021		G A K GOWDA
47) O.S.	689/2021		Babu D R
48) M.C.	176/2021		SHIVAKUMAR M
49) O.S.	829/2021		C P S

HEARING

50) O.S.	1459/2007		G.R.LAKSHMIPATHI REDDY
51) O.S.	1799/2007		
52) O.S.	2184/2007		
53) O.S.	2623/2007		M.D.BASAVANNA
54) O.S.	297/2008		PRAKASH T.HEBBAR
55) O.S.	1229/2016		S S
56) O.S.	1275/2016		
57) O.S.	1662/2016		
58) O.S.	597/2020		V ANAND
59) R.A.	48/2020		JEEVAN KUMAR B S AND ASS
60) M.A.	65/2020		CHIKKANAGOUDAR L S
61) M.C.	306/2020		R S PRASANNA KUMAR
62) ELEC.C	9/2021		SHIVAPRAKASH M

A.D.R

63) O.S.	863/2015	COMPLIANCE	
64) M.C.	178/2020		VIREN PERES
65) M.C.	227/2020		PRUTHA BHARATHI
66) M.C.	17/2021	MEDIATION	R M V EXTN

67) M.C.	86/2021		ANAND KUMAR K R
<u>EVIDENCE.</u>			
68) O.S.	1766/2005	FURTHER EVIDENCE FOR PLNTF	VISHWANATH REDDY PMS
69) O.S.	1037/2006	FURTHER EVIDENCE FOR PLNTF	M.VENKATAPPA M.S.C
70) O.S.	2246/2006	CROSS EXAMINATION OF DW	MS KAMAL AND BHANU
71) O.S.	2379/2006	CROSS EXAMINATION OF DW	M. SHEELA EXPARTY
72) O.S.	2524/2006	CROSS EXAMINATION OF PW	BASAVANNA AN
73) O.S.	1446/2007	CROSS EXAMINATION OF DW	MALLURIAH
74) O.S.	2583/2007	CROSS EXAMINATION OF PW	
<u>ARGUMENTS.</u>			
75) O.S.	1820/2015		Somashekar S M
<u>ORDERS.</u>			
76) M.C.	150/2020		VINAYAKPAI